

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.1016**

**TO BE ANSWERED ON THE 22ND NOVEMBER, 2016/AGRAHAYANA 1, 1938 (SAKA)
NATURAL DISASTER**

**†1016. SHRI KUNWAR
PUSHPENDRA SINGH CHANDEL:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is considering a new scheme for accurate analysis of natural disasters;

(b) if so, the details thereof;

(c) whether the Government proposes to provide more concession and assistance in the rehabilitation of persons affected by natural disaster; and

(d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJITU)**

(a) to (d): There is no such proposal under consideration by this Ministry in the matter. In this context it is stated that the State Governments concerned are primarily responsible for undertaking necessary analysis and rehabilitation measures in the wake of natural disasters. However, there are institutional mechanisms at the National and State level for effective management of natural disasters which include accurate analysis of natural disasters at the State/ District and local Governments level during natural disaster in the country.

Regarding rehabilitation of people, who are affected by the natural disasters, this has to be undertaken by the concerned State Government from its own

resources/ Plan funds and in accordance to rehabilitation policy of the State. However, the Government of India supplements the efforts of the State Governments by providing financial and logistics support, as per established procedure.
